

(ESE)

**HIGH COURT OF DELHI: NEW DELHI  
SHERSHAH ROAD, NEW DELHI-110003**

OUT-AT-ONCE

No. 107 /DHC/GAZ.-II/SCI/2018

From:

The Registrar General,  
High Court of Delhi,  
New Delhi

To

The District & Sessions Judge (Hqrs.),  
Tis Hazari Courts,  
Delhi.

New Delhi dated 16.01.2018

**Sub: Appointment of Shri Dharmender Rana, an officer of DHJS, as Additional Registrar in the Supreme Court of India on deputation basis, initially for a period of one year.**

Sir,

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I am directed to forward herewith a copy of letter dated 15.01.2018 received from Secretary General, Supreme Court of India, on the above subject, and to say that Hon'ble the Acting Chief Justice has been pleased to order that Shri Dharmender Rana, an officer of Delhi Higher Judicial Service, be relieved to enable him to join as Additional Registrar to exclusively look after the work of Supreme Court Legal Services Committee (SCLSC), Mediation and Conciliation Project Committee (MCPC) & Supreme Court Mediation Centre (SCMC) in the Supreme Court of India on deputation basis initially for a period of one year.

I am therefore, to request you to kindly relieve immediately Shri Dharmender Rana, an officer of DHJS, so as to enable him to join as Additional Registrar in the Supreme Court of India.

Yours faithfully,

Encl. As above

DSSJ(Hqs.)

16.01.18.

Sp. Aoj(Judl.)

(ANIL KUMAR ARORA)  
Deputy Registrar (Gaz.-II)  
for Registrar General

Endst. No. 2 /DHC/GAZ.-II/SCI/2018

Dated —

1. The Secretary General, Supreme Court of India, New Delhi
2. Joint Registrar (Gaz.-I), Delhi High Court, New Delhi

(Deepak Kumar)  
Admn. Officer (Judl.) (Gaz.-II)

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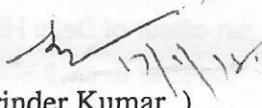
**MOST IMMEDIATE**

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI.**

No. F.5 (1)/2018/ 3850 - 3890 Dated, Delhi the 17 JAN 2018

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Court, Delhi.
2. The Judge In-charge, Mediation Center, Tis Hazari, Delhi.
3. The Officer concerned.
4. The Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
5. The Senior Civil Judge-cum-Rent Controller (Central), Tis Hazari Court, Delhi.
6. The Judge Small Causes Court (Central), Tis Hazari Court, Delhi.
7. The Administrative Civil Judge, Central, Tis Hazari Courts, Delhi.
8. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, R & I Branch & Vulnerable Witness Deposition Complex(VWDC), Central District Tis Hazari Court, Delhi.
9. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Court, Delhi
10. The Reader to Ld. District & Sessions Judge(HQs), Delhi.
11. The PRO, Tis Hazari Court, Delhi.
12. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
13. The Librarian, Telephone Operator & Reception Office, Tis Hazari Court, Delhi.

  
( Surinder Kumar )

Sr. Administrative Officer (Judicial),  
For District & Sessions Judge (HQs),  
Delhi.